

- (xix) Roads and Highways
- (xx) Renewable Energy
- (xxi) Space
- (xxii) Textiles
- (xxiii) Thermal Power
- (xxiv) Tourism and Hospitality
- (xxv) Wellness

Missing files of SEZs

974. SHRI NEERAJ SHEKHAR:
SHRI ARVIND KUMAR SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether 47 files pertaining to Special Economic Zones (SEZs) have gone missing from the Ministry of Commerce and Industry;
- (b) if so, the details thereof;
- (c) whether Government has inquired into the missing files and has fixed responsibility in this regard; and
- (d) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) The Comptroller and Auditor General of India in its Report for the year 2012-13 on Performance of Special Economic Zones (SEZs) has observed that 47 files were not produced to Audit. On scrutiny it has been found that all the files except five are available in the Department and were made available to the Audit. The remaining five files relating to Central Government SEZs, which are of 30-50 years old, are not available. As per record retention schedule of Department of Commerce, the retention period of these files has expired.

Approval of SEZs

975. SHRI AJAY SANCHETI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the State-wise number of Special Economic Zones (SEZs) formally approved by Government since their inception;